

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1923  
ANSWERED ON:23.07.2014  
OPENING HAJ OFFICE CENTRE  
Patle Smt. Kamla Devi

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the details of the Haj Offices/Centres functioning in the country at present, State- wise;
- (b) whether the Government is considering to open/set up Haj Office/Centre in Raipur, Chhatisgarh and if so, the details thereof and if not, the reasons therefor;
- (c) whether various State Governments including Chhattisgarh have requested for increase in their respective Haj quota allocation and if so, the details thereof, State-wise;
- (d) whether the Government ensures transparency in the allocation under Haj Quota; and
- (e) if so, the details thereof, alongwith the details of steps taken/likely to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GEN. RETD. V.K. SINGH)

- (a) At present, 30 State/Union Territory Hajj Committees are functioning in India (Details are at Annexure I). They have been set up vide the Hajj Committee Act, 2002.
- (b) Chhattisgarh State Hajj Committee at Raipur is already functional.
- (c) Yes, from time to time, requests have been received from various States/UTs regarding increase in Hajj quota allocation.
- (d) & (e) The Hajj quota is allocated among various States and Union Territories pro rata on the basis of their respective Muslim population, based on 2001 census figures in a transparent manner by a computerized draw of lots. The details of state-wise Hajj quota allocation for 2014 are at Annexure II.